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Title: Introduction of the Scheduled Castes Hamlets (Provision Of Basic Facilities) Bill, 2014.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I beg to move for leave to introduce a Bill to provide for certain basic facilities to the persons belonging to the Scheduled Castes living in hamlets and for matters connected therewith.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain basic facilities to the persons belonging to the Scheduled Castes living in hamlets and for matters connected therewith."

*The motion was adopted.*

SHRI KODIKUNNIL SURESH : I introduce\*\* the Bill.

**15.42 ½ hrs.**